(c) Review has been made in respect of selected fermentation products. These include alcohol, organic acids, antibiotics and biofertilizers.

Association of Voluntary Agi in Redressal of .

*455. SHRI ARANGIL SREE-DHARAN : Will the PRIME MINISTER be pleased to state :

(a) whether any scheme has been drawn up under which voluntary agencies will be associated with redressal of public grievences requiring immediate attention in the interest of improving the quality of administration ; and

(b) if so, the details thereof if not, the reasons therefor?

THE MINISTER OF STATE THE MINISTRY OF IN PER SONNEL. PUBLIC GRIEVAN CES AND PENSIONS AND THE STATE IN THE MINISTER OF MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) and (b) Α proposal to (a) involve voluntary agencies to supplement governmental efforts for a administrative reforms and redress of public grievances was mooted in December, 1985. Min itries were requested to indentify voluntary agencies with whom they would like to interact so that a forum could be provided where the Ministries and the voluntary agencies could come together and suggest measures for reforms. According to the informr tion avail Ministries/Departments able. some like Department of Pension and Pensioners Welfare, Department Rural Development, Ministry of of Welfare, Department of Youth-Affairs & Sports etc. have insti tutionalised arrangements for interaction with voluntary agencies.

Formation of Electronic Policy

*456. SHRI RAJNI RANJAN SAHU : Will the PRIME MINISTER be pleased to state :

(a) whether Government have formulated an electoronic policy; and

(b) if so, the details thereof?

THE MINISTER OF STATE THE MINISTRY OF IN SCIE NCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN) : (a) and (b) The papers on Electronics Policy arc under consideration by the Government.

Training of IFS Probationers

*457. SHRI PRABHAKAR RAO KALVALA : Will the Minister of EXTERNAL AFFAIr RS be pleased to state :

(a) whether it is a fact that earlier the National Institute of Rural Development used to conduct training or orientation programmes for the probationers of Indian Foreign Service;

(b) if so, when was that, and for how long it was conducted;

(c) what are the reasons for its discontinuation ; and

(d) whether there is any pro posal under Government's con sideration to revive it ?